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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 6488/2026, CM APPL. 31991/2026 & CM APPL.
31992/2026

N. PRIYAMVADA & ORS.

.....Petitioners

Through: Mr. Ashim Sood, Mr. Ankur Singhal,
Mr. Rhythm Buaria & Mr. Senu
Nizar, Advocates.

versus

UNION OF INDIA & ANR.

.....Respondents

Through: Ms. Rukmini Bobde- CGSC along
with Mr. Vinayak Aren & Ms.
Aishwarya Nigam, Advocates.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE TEJAS KARIA

ORDER

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13.05.2026

1. Issue Notice to the Respondents. On behalf of the Respondents, Ms. Rukmini Bobde, learned CGSC has entered appearance.
2. Let the Affidavit and Reply be filed by the Respondents within a period of six weeks. Rejoinder thereto may be filed within a period of two weeks thereafter.
3. List on 23.09.2026.

DEVENDRA KUMAR UPADHYAYA, CJ

TEJAS KARIA, J

MAY 13, 2026/ 'A'